

Government of Jammu and Kashmir
Finance Department (Codes Division),
Civil Secretariat, Srinagar/Jammu

Notification,

Srinagar, the 3rd June, 2026

S.O 154.- In exercise of the powers conferred under section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor, Union Territory of Jammu and Kashmir is pleased to direct that the following amendment shall be made in Annexure-I to the Delegation of Financial Powers to accord Administrative Approval, Technical Sanction and Award of Contracts to the Administrative Departments issued vide Notification No. S.O. 15 dated 09.01.2020, read with S.O. 227 dated 09.07.2021, namely:-

"In table, under heading (B) relating to Powers to accord Technical Sanction, in the extent column, against S. No. 3, for the words and figures "Up to Rs. 2.00 Crores" and "Above Rs. 2.00 Crores", the words and figures "Up to Rs. 5.00 Crores" and "Above Rs. 5.00 Crores" shall be substituted respectively."

By order of the Lieutenant Governor.

Sd/-

(Shailendra Kumar), IAS
Financial Commissioner (ACS)
Finance Department

No.:- FD-Code/347/2026-AO-1524

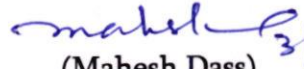
Dated:- 03-06-2026

Copy to the:-

1. Ld. Advocate General, The High Court of Jammu & Kashmir and Ladakh.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Additional Chief Secretary to the Hon'ble Chief Minister.
4. Director General of Police, Jammu & Kashmir.
5. Principal Accountant General, (A&E), J&K.
6. All Principal Secretaries to Government.
7. Principal Secretary to Hon'ble Lieutenant Governor.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Chief Electoral Officer, Jammu & Kashmir.
10. All Commissioner/Secretaries to Government.

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11. Principal Resident Commissioner, 5-Prithvi Raj, New Delhi.
12. Divisional Commissioner Jammu/Kashmir.
13. Chairperson, Jammu & Kashmir Special Tribunal.
14. Principal Secretary to Chief Justice, The High Court of Jammu & Kashmir and Ladakh.
15. Registrar General, The High Court of Jammu & Kashmir and Ladakh.
16. Director, Anti Corruption Bureau, J&K.
17. Director General, Accounts and Treasuries.
18. Director General, Funds Organization.
19. Director General, Audit and Inspections.
20. Director General, Local Fund Audit & Pensions, J&K.
21. Director General, Budget Division.
22. Director Information, J&K.
23. All District Development Commissioners.
24. All Head of Departments/Managing Directors/Chief Executives Officers of State PSUs/Autonomous Bodies/ Societies.
25. Secretary, J&K Public Service Commission.
26. Secretary, J&K Legislative Assembly.
27. Director, Accounts & Treasuries, Jammu/Kashmir.
28. Principal/Director Finance, Accountancy Training Institute, Srinagar/Northern Zonal Accountancy Training Institute, Jammu.
29. All Director(s) Finance/Financial Advisors & CAOs.
30. OSD/Private Secretary to the Hon'ble Chief Minister, J&K.
31. All Treasury Officers.
32. General Manager, Government Press, Jammu/Srinagar for publication in Government Gazette.
33. Private Secretary to the Chief Secretary.
34. Private Secretary to all the Hon'ble Ministers.
35. Private Secretary to Advisor to the Hon'ble Chief Minister, J&K.
36. Private Secretary to Hon'ble Deputy Chief Minister, J&K.
37. Private Secretary to the Financial Commissioner (Additional Chief Secretary), Finance Department.
38. I/C website, Finance Department (www.jakfinance.jk.gov.in).
39. I/C website, GAD (www.jkgad.nic.in).
40. Government Order File (W2scs).


(Mahesh Dass) 3/6/26
Director General (Codes)
Finance Department